

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

13/12/2019

O.A./260/623/2019

PRASANTA KUMAR SAHOO

-V/S-

EMPLOYEES STATE INSURANCE CORPORATION

ITEM NO:9

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal
	<p>None appears on behalf of the applicant. It is seen that on the previous date i.e., on 11.12.2019, no one was present on behalf of the applicant and although vide order dated 11.12.2019, last opportunity was allowed to the applicant, no one is present on behalf of the applicant today. Hence, the O.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p style="text-align: right;">( GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">kb</p>